

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4608
ANSWERED ON:06.08.2009
PNG FACILITY IN KERALA
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): whether the Government is finalizing the modalities for the supply of piped natural gas in various cities of Kerala;
- (b) if so, the details thereof and the time schedule drawn up for this purpose;
- (c) if not, the reasons therefor; and
- (d) the action proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (d): At present, Kerala does not have connectivity to any gas pipeline. However, GAIL (India) Ltd. has been granted authorization by the Government for laying Kochi-Kanjirkkod- Bangalore-Mangalore pipeline on common carrier basis. The pipeline is expected to be commissioned in 2011-12. The major cities in Kerala, which fall in the proximity of the pipeline and where gas would be available accordingly for City Gas Distribution (CGD) projects, are Palakkad, Thalassery, Kanhangad, Kasaragod, Malappuram, Manjeri, Kochi/Ernakulam, Kanjirkkod, Kayamkulam, Ponnani, Thrissur and Kozhikode.

In order to promote investment from public as well as private sector for inter alia city/local natural gas distribution networks throughout the country, the Government of India has enacted 'The Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006'. The supply of Piped Natural Gas (PNG) in various cities of Kerala can be taken up only after the Kochi- Kanjirkkod-Mangalore/Bangalore pipeline of GAIL is commissioned and necessary authorization for CGD project is obtained from PNGRB.